

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 243
(IB)-1138(ND)2018
IA/1512/2019 IA/1684/2019

IN THE MATTER OF:

M/s R J Packwells Pvt. Ltd. ... Applicant/Petitioner

Versus
M/s. Nibula Print And Pack Pvt. ... Respondent
Ltd.

Under Section: 9 of IBC, 2016

Order delivered on 20.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR
SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS: Sanjeev Panda Advocate for Suspended Director
Mr. Shailendra Singh & Ms. Muskaan Garg, Advocates for RP.
Neha Mathen, Adv. for Resolution Applicant
Richa Sandilya, Advocate
Mr. Akhilesh & Ritesh Khare, Advocate

ORDER

IA/1684/2019: As per the earlier order, we directed to provide the PDF file but it has not been uploaded as yet. Therefore, the Applicant is directed to share the PDF file with the Court Officer and the Court Officer is directed to ensure that it must be uploaded before the next date of hearing. List the matter on 8th February, 2021.

IA/1512/2019: Since it is an old matter, so the Court office is directed to ensure that the file must be uploaded before the next date of hearing. List this application along with IA-1684/2019 on 8th February, 2021.

— Sd —

**(L.N. GUPTA)
MEMBER (TECHNICAL)**

— Sd —

**(ABNI RANJAN KUMAR SINHA)
MEMBER (JUDICIAL)**